

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 2407  
TO BE ANSWERED ON 04.08.2025**

**Sports Infrastructure and Welfare of Sportspersons**

**2407. Shri Raju Bista:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of the number of sports infrastructure projects initiated for creation or upgradation under the Scheme of Creation and Upgradation of Sports Infrastructure in West Bengal, district-wise;**
- (b) the details of the funds allocated, sanctioned, disbursed and utilized for the creation and upgradation of sports infrastructure since 2019 in Darjeeling and Kalimpong districts, year-wise;**
- (c) whether the Government proposes to formulate any scheme for the welfare of Indian sportspersons of National and International levels; and**
- (d) if so, the details thereof along with the welfare schemes formulated for the purpose and quantum of funds utilised?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ DR. MANSUKH MANDAVIYA }**

**(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including creation and upgradation of sports infrastructure, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. However, under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc., across the country, including in the State of West Bengal. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme, across**

the country, including in the State of West Bengal, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>.

**(c) and (d) This Ministry implements following schemes for the welfare of sportspersons of national and international level is as under:**

- i) Scheme of Pandit Deendayal Upadhyay National Welfare Program for Sportspersons with the objective of providing financial assistance to outstanding sportspersons/family members living in indigent circumstances for various purposes like ameliorate condition, medical treatment, injuries, procurement of sports equipments etc.**
- ii) Scheme of Sports Fund for Pension to Meritorious Sportspersons with an objective to provide assured monthly income through annuity for outstanding sportspersons. Under the existing Scheme, a monthly pension ranging from Rs.12,000/- to Rs.20,000/- is provided to the ex-sportspersons.**

**The details of funds allocated and utilised in the above schemes are given below:**

<b>Name of Scheme</b>	<b>2023- 24</b> <b>(Rupees in crore)</b>		<b>2024-25</b> <b>(Rupees in crore)</b>	
	<b>Allocation</b>	<b>Expenditure</b>	<b>Allocation</b>	<b>Expenditure</b>
<b>Pandit Deendayal Upadhyay National Welfare Program for Sportsperson</b>	<b>2.00</b>	<b>0.78</b>	<b>2.00</b>	<b>0.89</b>
<b>Pension to Meritorious Sportspersons</b>	<b>5.50</b>	<b>5.45</b>	<b>4.00</b>	<b>3.82</b>

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